

12. In view of the further claim received and admitted by the Resolution Professional which necessitated the re-constitution of the composition of the Committee of Creditors. That in compliance with Regulation 17(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, this report certifies the re-constitution of the Committee of Creditors comprising the Financial Creditors and Financial Creditors in a class as given below:

COMPOSITION OF RE-CONSTITUTED COMMITTEE OF CREDITORS

S. No.	Name of Financial Creditor	Amount Claimed	Amount Admitted	% of Voting Share	Security Interest
1.	Ganesh Visual Aid Pvt. Ltd. (Unsecured Financial Creditor)	7,23,42,019	7,23,42,019	0.4619	Nil
2.	Financial Creditors in a Class (kindly refer to Annexure-1)	37,11,35,58,564	15,58,78,10,754	99.5381	Nil
	TOTAL	37,18,59,00,583	15,66,01,52,773	100	-



**DEVENDRA SINGH
RESOLUTION PROFESSIONAL
IN THE MATTER OF ALCHEMIST TOWNSHIP INDIA LIMITED.
(UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS)**

REGN. NO.: IBBI/IPA-002/IP-N00001/2016-17/10001

**ADD: ATS Greens Paradiso, Flat No: 02054,
Tower - 2, Plot No: GH-03, Sector-CHI-04,
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